

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 3rd September, 2026 at 12.15 P.M. in Court No. 111 (Cent. Building).

FOR ADMISSION

1. CWJC/13431/2026 1 UMESH BHARTI AND ORS AJAY KUMAR SINGH STANDING COUNSEL (06)
LAND ENCROACHMENT VS THE STATE OF BIHAR AND ORS VIJAY KUMAR

Patna High Court
Dated, 3rd September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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